NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. Comp APP No. 946/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2023

NAME OF THE PARTIES: **Shri Suresh Rajaram Upadhye**
V/s
Phadnis Infrastructures India Ltd

APPEARANCE :

FOR THE PETITIONER **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.03.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
17.01.2023
Sushil